

**2013**  
**High Court, Appellate Side**  
**Calcutta**

No. 3375 A

Dated, Calcutta, the 17<sup>th</sup> July, 2013.

**From : Sri Samaresh Prasad Chowdhury,  
Registrar (Judicial Service),  
High Court, Appellate Side,  
Calcutta.**

**To : 1. All the District Judges of West Bengal, including A & N  
Islands.  
2. The Chief Judge, City Sessions Court, Calcutta.**

**Sub: Urgent instructions for the eligible officers scheduled to  
attend the Viva-Voce on 29.7.2013 & 30.7.2013 for Normal  
Promotion - 2013.**

**Sir/Madam,**

Under compelling circumstances, I am directed by the Hon'ble the Chief Justice to inform you that the Viva-voce scheduled **on 29.07.2013 & 30.7.2013** in connection with the on-going process of Normal Promotion-2013 is hereby **cancelled.**

The Officers scheduled for Viva-Voce on those days i.e. 29.7.2013 & 30.7.2013 **are being accommodated equally in the fixed Schedule of Viva-Voce on 24.7.2013; 25.07.2013 & 26.07.2013** respectively as per the **Revised Schedule published in the Hon'ble Court's website [www.calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in)** today i.e. 17.7.2013.

**You are, therefore, requested to inform the concerned officers according to the Revised Schedule, directing them to visit the Court's website for their information and guidance and to attend the Viva-Voce on 24.7.2013; 25.07.2013 & 26.07.2013,** while the Schedule of all other dates excepting 29.7.2013 & 30.7.2013 alongwith other instructions communicated in the on-going process vide Court's earlier letter bearing No. 2457-R(JS) dated 28.6.2013 shall remain intact and unchanged.

**This may kindly be treated as most important and urgent.**

For further information, if any, the Officers are requested to contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (within 11.00 A.M. to 4.45 P.M.), over Phone No. 033-2254 8065.

Yours faithfully,

**Sd/-**

**Samaresh Prasad Chowdhury  
Registrar (Judicial Service)**

## **REVISED SCHEDULE OF VIVA-VOCE FOR NORMAL PROMOTION ON 24.07.2013**

<b>SL. NO.</b>	<b>NAME OF THE OFFICERS</b>	<b>PRESENT PLACE OF POSTING</b>	<b>DATE OF</b>
85.	Shri Sukumar Sutradhar	Additional District & Sessions Judge, Fast Track Court-1, Sealdah, South 24 Parganas, on ad-hoc basis	<b>24.07.2013</b>
86.	Mr. Ataur Rahaman	Additional District & Sessions Judge, Fast Track Court-2, Berhampore, Murshidabad, on ad-hoc basis	24.07.2013
87.	Shri Nilanjan Dey	Additional District & Sessions Judge, Fast Track Court-2, Bongaon, North 24 Parganas, on ad-hoc basis.	24.07.2013
88.	Shri Prasad Kumar Roy	Additional District & Sessions Judge, Fast Track Court-1, Purulia, on ad-hoc basis	24.07.2013
89.	Shri Sudhir Kumar	Additional District & Sessions Judge, Fast Track Court, Rampurhat, Birbhum, on ad-hoc basis	24.07.2013
90.	Shri Sujay Sengupta	Additional District & Sessions Judge, Fast Track Court-1, Barrackpore, North 24 Parganas, on ad-hoc basis	24.07.2013
91.	Shri Narendra Nath Dasgupta	Additional District & Sessions Judge, Fast Track Court-4, Alipore, South 24 Parganas, on ad-hoc basis	24.07.2013
92.	Shri Nandadulal Kalapahar	Additional District & Sessions Judge, Fast Track Court-3, Diamond Harbour, South 24 Parganas, on ad-hoc basis	24.07.2013
93.	Smt. Rajashree Basu Adhikary	Additional District & Sessions Judge, Fast Track Court-2, Paschim Medinipur, on ad-hoc basis	24.07.2013
94.	Masuk Hossain Khan	Additional District & Session Judge, Fast Track Court, Chandannagar, Hooghly, on ad-hoc basis	24.07.2013
95.	Shri Nandan Deb Barman	Additional District & Sessions Judge, Fast Track Court-1, Barasat, North 24 Parganas, on ad-hoc basis	24.07.2013
96.	Shri Abhijit De	Additional District & Sessions Judge, Fast Track Court, Dubrajpur, Birbhum, on ad-hoc basis	24.07.2013
97.	Smt. Anita Mathur	Additional District & Sessions Judge, Fast Track Court-2, Sealdah, South 24 Parganas, on ad-hoc basis	24.07.2013
98.	Shri Shyam Sundar Das	Additional District & Sessions Judge, Fast Track Court-3, Krishnagar, Nadia, on ad-hoc basis	24.07.2013
99.	Shri Subhra Bandyopadhyay	Additional District & Sessions Judge, Fast Track Court-2, Howrah, on ad-hoc basis	24.07.2013
100.	Shri Arghadeb Khan	Additional District & Sessions Judge, Fast Track Court-1, Diamond Harbour, South 24 Parganas, on ad-hoc basis	24.07.2013
101.	Shri Jyotirmoy Chandra	Additional District & Sessions Judge, Fast Track Court-2, Alipurduar, Jalpaiguri, on ad-hoc basis	24.07.2013
102.	Smt. Sujata Kharga	Additional District & Sessions Judge, Fast Track Court-2, Bashirhat, North 24 Parganas, on ad-hoc basis	24.07.2013
103.	Shri Diptendra Nath Mitra	Additional District & Sessions Judge, Fast Track Court-1, Contai, Purba Medinipur, on ad-hoc basis	24.07.2013
104	Shri Bibhuti Khesong	Additional District & Sessions Judge, Fast Track Court-2, Raigunj, Uttar Dinajpur, on ad-hoc basis	24.07.2013

## **REVISED SCHEDULE OF VIVA-VOCE FOR NORMAL PROMOTION ON 25.07.2013**

<b>SL. NO.</b>	<b>NAME OF THE OFFICERS</b>	<b>PRESENT PLACE OF POSTING</b>	<b>DATE OF</b>
105.	Shri Prasanta Kumar Sil	Additional District & Sessions Judge, Fast Track Court-6, Alipore, South 24 Parganas, on ad-hoc basis	<b>25.07.2013</b>
106.	Smt. Ashima Pal	Additional District & Sessions Judge, Fast Track Court-2, Jalpaiguri, on ad-hoc basis.	25.07.2013
107.	Shri Raja Chatterjee	Additional District & Sessions Judge, Fast Track Court-3, Paschim Medinipur, on ad-hoc basis	25.07.2013
108.	Smt. Sonali Nandy Chakraborty	Additional District & Sessions Judge, Fast Track Court, Haldia, Purba Medinipur, on ad-hoc basis	25.07.2013
109.	Shri Tapas Chandra Das	Additional District & Sessions Judge, Fast Track Court-1, Bongaon, North 24 Parganas, on ad-hoc basis	25.07.2013
110.	Mr. Jahangir Kabir	Additional District & Sessions Judge, Fast Track Court-2, Islampur, Uttar Dinajpur, on ad-hoc basis	25.07.2013
111.	Shri Bibhas Chatterjee	Additional District & Sessions Judge, Fast Track Court-2, Diamond Harbour, South 24 Parganas, on ad-hoc basis	25.07.2013
112.	Sk. Md. Reza	Additional District & Sessions Judge, Fast Track Court-1, Lalbagh, Murshidabad, on ad-hoc basis	25.07.2013
113.	Smt. Malati Karmakar	Additional District & Sessions Judge, Fast Track Court-2, Chinsurah, Hooghly, on ad-hoc basis	25.07.2013
114.	Shri Ashutosh Sarkar	Additional District & Sessions Judge, Fast Track Court-4, Barrackpore, North 24 Parganas, on ad-hoc basis	25.07.2013
115.	Shri Uttam Kumar Nandy	Additional District & Sessions Judge, Fast Track Court-1, Krishnagar, Nadia, on ad-hoc basis	25.07.2013
116.	Shri Somesh Prasad Sinha	Additional District & Sessions Judge, Fast Track Court-2, Jangipur, Murshidabad, on ad-hoc basis	25.07.2013
117.	Shri Alope Kumar Chowdhury	Additional District & Sessions Judge, Fast Track Court-1, Bichar Bhawan, Calcutta, on ad-hoc basis	25.07.2013
118.	Shri Jimut Bahan Biswas	Additional District & Sessions Judge, Fast Track Court-1, Malda, on ad-hoc basis	25.07.2013
119.	Shri Bikash Banik	Additional District & Sessions Judge, Fast Track Court-2, Alipore, South 24 Parganas, on ad-hoc basis	25.07.2013
120.	Shri Ramesh Kumar Pradhan	Additional District & Sessions Judge, Fast Track Court-2, Kandi, Murshidabad, on ad-hoc basis	25.07.2013
121.	Shri Pradip Kumar Ray	Dy.Registrar, Human Rights Commission U.O.T. as Civil Judge (Senior Division), Raiganj, Uttar Dinajpur	25.07.2013
122.	Shri Arabinda Panti	Civil Judge (Sr. Divn.), Raiganj, Uttar Dinajpur U.O.T. as Chief Judicial Magistrate, Car Nicobar, A&N Islands	25.07.2013
123.	Smt. Ali Biswas (Sarkar)	CJM, Murshidabad	25.07.2013
124.	Shri Fatik Chandra Mondal	ACJM, Mathabhanga, Cooch Behar.	25.07.2013

**REVISED SCHEDULE OF VIVA-VOCE FOR  
NORMAL PROMOTION ON 26.07.2013**

<b>SL. NO.</b>	<b>NAME OF THE OFFICERS</b>	<b>PRESENT PLACE OF POSTING</b>	<b>DATE OF</b>
125.	Shri Suresh Biswakarma	Additional District & Sessions Judge, Fast Track Court-4, Barasat, North 24 Parganas, on ad-hoc basis	<b>26.07.2013</b>
126.	Smt. Suprana Roy – I	Additional District & Sessions Judge, Fast Track Court, Baruipur, South 24 Parganas, on ad-hoc basis	26.07.2013
127.	Shri Akhilesh Kumar Pandey	Additional District & Sessions Judge, Fast Track Court, Kalna, Burdwan, on ad-hoc basis	26.07.2013
128.	Shri Jeetendra Gupta	Additional District & Sessions Judge, Fast Track Court-5, Barasat, North 24 Parganas, on ad-hoc basis	26.07.2013
129.	Shri Utpal Mishra	Additional District & Sessions Judge, Fast Track Court-2, Contai, Purba Medinipur, on ad-hoc basis	26.07.2013
130.	Shri Tapan Kumar Mondal	Additional District & Sessions Judge, Fast Track Court-1, Raigunj, Uttar Dinajpur, on ad-hoc basis	26.07.2013
131.	Shri Anirban Das	Additional District & Sessions Judge, Fast Track Court-7, Alipore, South 24 Parganas, on ad-hoc basis	26.07.2013
132.	Shri Chinmoy Chattopadhyay-I	Additional District & Sessions Judge, Fast Track Court-1, Tamluk, Purba Medinipur, on ad-hoc basis	26.07.2013
133.	Shri Sailendra Kumar Singh	Additional District & Sessions Judge, Fast Track Court-1, Jangipur, Murshidabad, on ad-hoc basis	26.07.2013
134.	Shri Bibhuti Narayan Singh	Additional District & Sessions Judge, Fast Track Court-3, Berhampore, Murshidabad, on ad-hoc basis	26.07.2013
135.	Syed Neyazuddin Azad	Additional District & Sessions Judge, Fast Track Court, Katwa, Burdwan, on ad-hoc basis	26.07.2013
136.	Yasmin Ahmed	Additional District & Sessions Judge, Fast Track Court-4, Diamond Harbour, South 24-Parganas, on ad-hoc basis	26.07.2013
137.	Shri Hidayatullah Bhutia	CJM, Bankura	26.07.2013
138.	Chowdhury Hefazat Karim	CJM, Jalpaiguri	26.07.2013
139.	Shri Himadri Shankar Ghosh Hazra	CJ(SD), Lalbagh, Murshidabad	26.07.2013
140.	Shri Suratheswar Mondal	CJM, Alipore U.O.T. as Civil Judge (Senior Division), Siliguri, Darjeeling	26.07.2013
141.	Shri Sandip Kumar Manna	CJM, Cooch Behar U.O.T. as Civil Judge (Senior Division), 1 <sup>st</sup> Court, Howrah	26.07.2013
142.	Smt. Manjushree Mondal	CJM, Chinsurah, Hooghly	26.07.2013
143.	Smt. Dipali Shrivastava (Sinha)	CJM, Balurghat, Dakshin Dinajpur U.O.T. as Judge, Small Causes Court, Sealdah, South 24 Parganas	26.07.2013
144.	Shri Arup Kumar Das	CJM, Car Nicobar, A and N Islands U.O.T. as Competent Authority, Metro Railway, Kolkata on deputation.	26.07.2013

CONT.

**The officers accommodated in the revised schedule have duly been granted leave-on-duty and station leave permission in same mode and manner as communicated earlier vide Court's letter No. 2457-R(JS) dated 28.06.2013.**

**By order,**

**Sd/-**

**Registrar (Judicial Service)**

**High Court, Appellate Side, Calcutta**

**The 17<sup>TH</sup> JULY, 2013**